## Annexure-1

## Name of the corporate debtor: Global Houseware Limited; Date of commencement of liquidation: 19.12.2018; List of stakeholders as on: 31.01.2022

## List of secured financial creditors

|     | Amount | in | ∌\  |
|-----|--------|----|-----|
| - 1 | Amount | ш  | < 1 |

|            | Name of creditor                                     | Identification No.         | Details of claim received |                | (Amount in <)  Details of claim admitted |                            |                                     |  |   |                             |  |                            |   |   |                 |
|------------|--|----------------------------|---------------------------|----------------|--|----------------------------|-------------------------------------|--|---|-----------------------------|--|----------------------------|---|---|-----------------|
| SI.<br>No. |  |                            | Date of receipt           | Amount claimed | Amount of claim admitted                 | Nature of claim            | Amount covered by security interest | Whether<br>security<br>interest<br>relinquished?<br>(Yes/No) | Details of Security Interest  | Amount covered by guarantee | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that rejected may be set off | Amount<br>of claim<br>under<br>verificati<br>on | Remarks, if any |
| 1          | Punjab National Bank                                 | PAN:- AAACP0165G           | 16-01-2019                | 11,24,60,751   | 11,23,76,467                             | Secured<br>Financial Debts | 11,23,76,467                        | YES  | Hypothecation of all the current assets of the company including stocks, inventories, receivables and other current assets (both existing & future).     Pari-passu charge on block Assets     Hypothecation of all the movable assets forming part of fixed/block assets of the company both present & future.     Mortgage of Immovable Property Situated at SU-217, First Floor, Pitampura, New Delhi in the name of Shri Ram Niwas Basia  |                             | 20.31                                      |                            | 84,284  |   |                 |
| 2          | Small Industries Development<br>Bank of India(SIDBI) | PAN:- AABCS3480N           | 17-01-2018                | 1,64,54,725    | 1,64,54,725                              | Secured<br>Financial Debts | 1,64,54,725                         | YES  | 1. 1st charge by way of hypothecation of all movables, P&M, MFAs, spares, tools & accessories, office equipments, computers, furniture acquired / to acquired out of term loan of Rs. 150 Lakh.     2. First Charge by way of Pledge on SIDBI FDR of Rs. 40.00 Lakhs     3. Second charge on Factory land & Building at 153-E, EPIP, HSIDC, Kundli, Sonepat, Haryana.     4. Second Charge on entire stock of RM, Semi-finished goods, consumable stores and spares including book debts, receivables, both present and future. |                             | 2.97                                       |                            | -   |   |                 |
| 3          | ICICI Bank Ltd                                       | CIN: L65190GJ1994PLC021012 | 17-01-2019                | 42,15,70,745   | 41,92,13,248                             | Secured<br>Financial Debts | 41,92,13,248                        | NO   | Primary Security: Entire stocks of raw material, semi-<br>finished and finished goods, consumable stores and spares<br>including book debts, receivables present & future     Collateral Security: Industrial Property situated at Plot No     153-E, EPIP, HSIIDC, KUNDLI, SONEPAT, Haryana - 131028     3.Hypothecation of Vehicle maruti suzuki swift  |                             | 75.78                                      |                            | 23,57,497   |   |                 |
| 4          | Kotak Mahindra Prime Limited                         | CIN:U67200MH1996PLC097730  | 17-01-2019                | 31,94,765      | 31,69,387                                | Secured<br>Financial Debts | 31,69,387                           | NO   | Hypothecation of Vehicle vehicle loan is secured for the amount of Rs. 31,94,765/- against the vehicle SKODA YETI having Reg. No. DL6CM5052 & NISSAN TERRA NO XV (D) OPTION THP LEATHER DIESEL having Reg. No. HR10X9079 respectively   |                             | 0.57                                       |                            | 25,378  |   |                 |
| 5          | HDFC Bank Limited                                    | CIN: L65920MH1994PLC080618 | 17-01-2019                | 19,62,677      | 19,62,677                                | Secured<br>Financial Debts | 19,62,677                           | NO   | Hypothecation of Vehicle Namely: Maruti S-Cross Zeta 1.3 (Year of Manufacturing 2015) BEARING ENGINE NO. 5154-117 & CHASSIS NO. 198059 2 Light Commercial Vehicle Loa (A/c- 43185970) & Rural Auto Ioan (A/c-35321929) is secured for the amount of Rs. 19,62,676.77/- against the vehicle bearing model no. TATA 709 having Reg. No. DL1X5538 & vehicle bearing model no. MARUTI S CROSS 1.3 ZETA having reg. no. DL9CAE3495 respectively  |                             | 0.35                                       |                            | -   |   |                 |
|            |  |                            |                           | 55,56,43,663   | 55,31,76,504                             |                            | 55,31,76,504                        |  |   |                             | 100  |                            | 24,67,159   |   |                 |

